

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 120(ND)11
CA. NO.

CORAM:


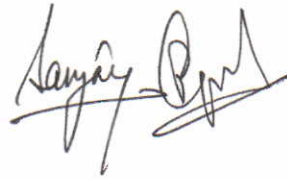
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016**

**NAME OF THE COMPANY: M/s. Shiv Charan Dua & Anr Vs M/s. Dua Pharmaceuticals Pvt Ltd. &
Ors**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Jainander	Advocate	Respondent - 3	
2.	Sanjay Khanna & Prageeta Bhushan	Advocates	Resp'ns 1 & 2	

ORDER

None for the petitioner. Learned counsel for the respondent Nos. 1 & 3 are present. List on 21.11.2016 for the appearance of the petitioner and for arguments as a last chance.

Sd/-

(R.Varadharajan)
Member (Judicial)

Sd/-

(Maharaj Krishan Hanjura)
Member (Judicial)